

the urea sector and to make India self-sufficient in the urea sector. Under NIP -2012 read with its amendment, Matix Fertilizers & Chemicals Limited (Matix) has set up a Coal Bed Methane (CBM) based Greenfield Ammonia -Urea complex at Panagarh, West Bengal. The commercial production of Matix started on 1st October 2017. Chambal Fertilizers & Chemicals Limited (CFCL) has also set up a Brownfield project at Gadepan, Rajasthan. The commercial production of CFCL-III started on 1st January, 2019.

The Government of India is reviving 5 closed fertilizer plants of Fertilizer Corporation of India Ltd. (FCIL) and Hindustan Fertilizer Corporation Ltd. (HFCL) namely Talcher, Ramagundam, Gorakhpur and Sindri plants of FCIL and Barauni plant of HFCL by setting up new Ammonia Urea plants of 12.7 Lakh metric tonne per annum capacity. These projects upon implementation/ operationalization will bridge the gap between demand and supply of urea in the country, and will rejuvenate the fertilizer sector. Subsequent to commissioning/ start of the above plants, the indigenous urea production will be enhanced by 63.5 Lakh Metric Tonne per year leading to corresponding reduction in import of urea.

Government of India has also proposed to set up a new Ammonia-Urea Plant at Brahmaputra Valley Fertilizers Corporation Limited (BVFCL), Namrup-IV having capacity of 12.70 LMT or Urea through nomination (PSU) route.

The Government of India has also notified the New Urea Policy (NUP) - 2015 on 25th May, 2015 for existing 25 gas based urea units with the objective of maximizing indigenous urea production; promoting energy efficiency in urea production; and rationalizing subsidy burden on the Government. NUP-2015 has led to additional production of approximately 20 LMT as compared to 2014-15, from the existing gas based urea plants and the total production of urea during the year 2015-16 was 244.75 LMT, i.e. the highest ever urea production in the country. The indigenous urea production for the years 2016-17, 2017-18 & 2018-19 was 242.01 LMT, 240.23 LMT & 240 LMT respectively.

Standardization and quality improvement

2128. SHRI ASHWINI VAISHNAW: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the steps taken by Department of Pharmaceuticals for Standardization and quality improvement along with the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): The subject of standardization and quality improvement of pharmaceuticals

comes under the Ministry of Health & Family welfare. However, with the objective to ensure drug security in the country by increasing the efficiency and competitiveness of domestic pharmaceutical industry the Department of Pharmaceuticals has prepared an umbrella scheme for Development of Pharmaceuticals Industry with the following sub-schemes: (a) Assistance to Bulk Drug Industry for Common Facility Centre; (b) Assistance to Medical Device Industry for Common Facility Centre; (c) Pharmaceuticals Technology Upgradation Assistance Scheme (PTUAS); (d) Assistance to Pharmaceutical Industry for Common Facilities; and (e) Pharmaceutical Promotion Development Scheme (PPDS). The said scheme is a Central Sector Scheme with a total financial outlay of ₹ 480 Crore.

Under the sub-scheme PTUAS, Small and Medium Pharma Enterprises (SMEs) are facilitated to upgrade their plant and machinery to World Health Organization (WHO)/ Good Manufacturing Practices (GMP) standards so as to enable them to participate and compete in global markets. Assistance in the form of interest subvention against sanctioned loan by any scheduled commercial bank/financial institution, both in Public and Private sector is provided. The upper limit of interest subvention on loans for technology/infrastructure upgradation shall be restricted to 6% per annum for a period of three years on reducing balance basis. The maximum loan eligible for this purpose will be ₹ 4 Crore, availed by the concerned SME.

Under the sub-scheme PPDS financial assistance is provided for conducting seminars/knowledge improvement programs etc. for various subjects relevant to growth of pharmaceutical industry which include Quality Management System/Quality Improvement Programme.

Revival of textile sector

†2129. SHRI P.L. PUNIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Ministry has recommended for revival of the textile sector;

(b) if so, the details thereof; and

(c) whether Government, for revival of textile sector, intends to review the Free Trade Agreements with the countries like Bangladesh from whom no duty is charged for access to the Indian markets?

†Original notice of the question was received in Hindi.